

केन्द्रीय सूचना आयोग
Central Information Commission
बाबा गंगनाथ मार्ग, मुनिरका / Baba Gangnath Marg, Munirka
नई दिल्ली, New Delhi - 110067

New Delhi, the 11th October, 2021

Office Order

In super-session of earlier order of even number dated 23-03-2020, the Internal Complaint Committee (ICC) is hereby reconstituted in the Central Information Commission with the approval of Chief Information Commissioner to examine complaints/matters of sexual harassment in compliance of Section-4 of the Sexual harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 as under:

- i. Ms. Saroj Punhani, Information Commissioner- Presiding Officer
- ii. Ms. Bulbul Das (NGO Representative)- Member
- iii. Shri Rahul Rastogi, Joint Secretary (Admn)- Member
- iv. Ms. Ekta Jaurwal, ASO- Member (presently on CCL)

(During the absence of Ms Jaurwal, Ms. Pratibha, SA would work as Member)

2. The Committee will attend to and expedite action on complaints received from women employees in the Commission. It will also attend to and coordinate action for improvement of working conditions to ensure that women work in a healthy environment.
3. The women employees of the Central Information Commission may bring their problems, grievances and complaints if any, to the notice of the Committee of this office.

S.K. Rabbani
(S.K.Rabbani)

Deputy Secretary (Admn)

Copy to:

1. Members of the Committee
2. Smt. Bulbul Das, NGO Member, Member- In-charge, All India Women's Conference, 6, Bhagwan Das Road, New Delhi-110001
3. Joint Secretary (IR), DoPT, North Block, New Delhi
4. PPS to CIC
5. PPS to ICs
6. PPS to Secretary
7. JS(Admn)/JS(MR)/JS(P&B)
8. Director (law)
9. All officers in charge of Section for wide circulation among the staff
10. NIC (CIC) with a request to upload on Commission's website
11. Guard File.